

File No. File No. 10/QA/State Lab Upgradation(1)/Tender/FSSAI/2016-Vol- IX
Food Safety and Standards Authority of India
(A statutory Authority established under the Food Safety and Standards Act, 2006)
(Quality Assurance Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated the 21st December 2018

To

All State/UT Food Safety Commissioners
(As per list enclosed)

**Subject: Rate contract for supply of Additional Accessories for Quoted Model
4500 Triple Quad system (LC-MS/MS) by SCIEX – reg.**

Sir/Madam,

I am directed to refer to this office letters of even no. dated 20.10.2017, 08.5.2018, 08.06.2018 and 29.08.2018 for supply of LC-MS/MS under the rate contract and convey the approval of competent authority for additional accessories to State labs (under Rate Contract) that can be used to convert the existing 4500 triple quad system to 4500 QTRAP system (4500 triple quad offered in tender + Linear Ion trap) by Sciex without any extra cost. There is no change in other terms and condition of the rate contract. Orders already placed by States to M/s Sciex and executed, need not to be recalled.

Yours faithfully,

Encl: As above.

Umesh Jain
21/12/18
(Umesh Kumar Jain)
Joint Director (QA)
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Copy to: M/s SCIEX, (A Division of DHR Holding India Pvt. Ltd.), 121, Udyog Vihar,
Phase-IV Gurgaon-122015, Haryana.